

12

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1483/2001
Monday, this the 12th day of November, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

1. Rabinder Nath, S/O Charan Dass
(Working as Office Superintendent Gr.I)
2. Bir Singh S/O Surender Singh
(Working as Head Clerk)
3. Banarsi Lal S/O Shr Tej Ram
(working as Clerk)
(all the applicants are working in the office
of Dy. Chief Engineer (C), Northern Railway
Jammu Tawi)

..Applicants
(By Advocate: Shri M.K.Gaur for Shri U.Srivastava)

Versus

1. Union of India through
General Manager
Northern Railway, Baroda House
New Delhi
2. The Chief Administrative Officer (C)
Northern Railway, Kashmiri Gate,
Delhi
3. The Dy. Chief Engineer (C)
Northern Railway
Jammu Tawi
4. Shri V.K. Koul
Chief Personnel Officer (C)
Northern Railway, Kashmiri Gate
Delhi

..Respondents
(By Advocate: Shri V.S.R.Krishna)

O R D E R (ORAL)

On application made, the applicants are allowed to withdraw the present OA. The OA is accordingly dismissed as withdrawn.

Learned counsel for the respondents undertakes to pay Rs. 1000/- earlier imposed as costs within four weeks from today.



/sunil/

(S.A.T. Rizvi)
Member (A)